DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Wednesday, 18th August, 2010/27 Shravan, 1932 (Saka) 2.00 PM

- 1. **Question Hour:** Starred Questions as shown in the separate list to be asked and answered.
- 2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
 - 1. Shri Subhash Sachdeva
 - 2. Shri Jai Bhagwan Aggarwal
 - 3. Shri Sahab Singh Chauhan
 - 4. Ch. Surender Kumar
 - 5. Shri Veer Singh Dhingan
- 6. Prof. Vijay Kumar Malhotra
- 7. Shri Mohan Singh Bisht
- 8. Shri S.P.Ratawal
- 9. Shri Ramesh Bidhuri
- 10. Dr. Jagdish Mukhi

3. Adoption of Reports:

1. Shri Kanwar Karan Singh Shri Sahab Singh Chauhan

to move the following Motion:

That "this House agrees with the Fifth Report of Business Advisory Committee presented on 17th August, 2010".

2. Shri Rajesh Jain

Shri Jai Bhagwan Aggarwal

to move the following Motion:

That "this House agrees with the Fifth Report of Committee on Private Members Bills & Resolutions presented on 17th August, 2010".

4. **Presentation of Report:**

Shri Kanwar Karan Singh

Shri Sahab Singh Chauhan

to present the Second Report of General Purposes Committee.

5. Papers to be laid on the Table:

- 1. Smt. Sheila Dikshit, Chief Minister to lay the copies of:
- (i) Annual Report for the Year 2006-07 of Guru Gobind singh Indraprashtha University for the period 01.04.2006 to 31.03.2007
- (ii) 10th Annual Report of the Lokayukta for the period 2008-09.
- 2. Shri Mangat Ram Singhal, Minister of Labour to lay the copies of following notifications:
 - (i) F.1/1/(2)/97-LC/Estt./Vol.II/143 dated 13-04-2010 regarding appointment of Shri T.R. Naval as Presiding Officer Labour Court.
 - (ii) ED4(17) Lab-E/10/6046 dated 09-07-2010 regarding approval of location of 8 electric Sub-Station
 - (iii) 28/06/JLC/ESI/Lab/03/1931 dated 19-07-2010 regarding regularization of Medical Scheme.
 - (iv) Ed/Misc/DMRC/Lab-E1/08/5422 22-06-2010 regarding delegation of power of inspector of lifts.
 - (v) F.1/31/404/LC/Estt./06/2289 06-08-2010 regarding Recruitment Rule of Dy. Chief Inspector in the office of Labour Commissioner.
 - 3. **Shri Arvinder Singh Lovely, Minister of Transport** to lay the report No. PA 17 of 2008 of the Comptroller and Auditor General of India regarding Implementation of Phase I of Delhi Mass Rapid Transit System by Delhi Metro Rail Corporation Limited.

6. Short Duration Discussion:

Dr. Harshvardhan
Shri Jai Bhagwan Aggarwal
Shri Anil Bhardwaj
to initiate discussion on situation arising out of price rise and measures to control it.

Delhi 18th August, 2010

P.N.Mishra Secretary